



\$~1(OS) to 36 (OS)

\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CS (COMM) 20/2019 & I.A.561/2019**

**TATA SKY LIMITED** ..... Plaintiff

Through: Mr. Tanmaya Mehta, Ms. Rashmi Gogoi and Ms. Riya Rathi, Advs. (M: 9999255931)

versus

**S G ENTERPREISES – TATA SKY SALES AND SERVICES AND ORS.** ..... Defendants

Through: Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Alipak Banerjee, Ms. Shweta Sahu Advocate, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. for D-5. (M:9987115749)

Ms. Akshita Jain, Advocate for D-8.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates.

Mr. Sanjay Gupta, and Mr. Amol Sharma Advs. for HDFC Bank (M. 9958609042)

(2) **WITH**

+ **CS (COMM) 350/2020 & I.A.7456/2020, 9624/2020, 9629/2020, 996/2021, 16148/2022, 9583/2024**

**GUJARAT COOPERATIVE MILK MARKETING FEDERATION LTD & ANR.** ..... Plaintiff

Through: Mr. Abhishek Singh, Mr. J. Amal Anand, Mr. Elvin Joshy, Mr. Vikram Singh Dalal, Mr. Shashwat Tyagi, Ms. Alisha Sharma, Advs. (M. 8750600178)

versus

**AMUL-FRANCHISE.IN & ORS.** ..... Defendant

Through: Mr. Anil Soni, CGSC with Mr. Rahul Mourya, Mr. Devvrat Yadav, Adv. for



UOI. (M:9560238258)

Mr. Anurag Ahluwalia, CGSC with  
Mr. Abhigyan Siddhant, G.P. & Mr.  
Danish Faraz Khan, Adv.  
(M:9811418995)

Mr. Neel Mason, Mr. Vihan Dang, and  
Ms. Aditi Umapathy, Advocates

Ms. Shweta Sahu, Mr. Parva Khare,  
Ms. Aishwarya Jain, Mr. Brijesh  
Ujjainwal Advs. for D-26.  
(M:9987115749)

Mr. Alipak Banerjee, Mr. Moazzam  
Khan, Ms. Shweta Sahu, Mr. Alipak  
Banerjee, Ms. Shweta Sahu Advocate,  
Mr. Parva Khare, Mr. Brijesh  
Ujjainwal, Advs. (M:9987115749) for  
D-27, 28 & 30.

Mr. Praveen Kumar Jain & Ms.  
Shalini Jha, Advs. for D-37.  
(M:9871278525)

Mr. Ramesh Babu, Ms. Manisha  
Singh, Ms. Jagriti Bharti & Ms. Tanya  
Chowdhary, Advs. for D-38 (M:  
9971671294).

Ms. Ekta Choudhary, Ms. Anisha, Mr.  
Divyank Dutt Dwivedi, Advocates.

Mr. Vihan Dang and Mr. Parva Khare  
& Ms. Aditi Umapathy, Advs for  
D-52.

(3)  
+

WITH

**CS (COMM) 176/2021 & I.A.1435/2024**

**SNAPDEAL PRIVATE LIMITED**

..... Plaintiff

Through: Ms. Devyani Nath & Mr. Shiv  
Mehrotra, Advs. (M:7042547106)

versus

**GODADDYCOM LLC AND ORS**

..... Defendants

Through: Mr. Harish Vaidyanathan Shankar,  
CGSC, with Mr. Srish Kumar Mishra,



Mr. Alexander Mathai Paikaday & Mr. Krishnan V., Advs. (M: 9810788606).

Mr. Alipak Banerjee, Mr. Moazzam Khan, Ms. Shweta Sahu, Mr. Alipak Banerjee, Ms. Shweta Sahu Advocate, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. for D-1, 10, 2,3,4, 23, 26, 31. (M:9987115749)

Mr. Darpan Wadhwa Sr. Adv, Mr. Alipak Banerjee, Ms. Shweta Sahu Mr. Parva Khare Mr. Brijesh Ujjainwal, Advs for D-1 & 10.

Ms. Kruttika Vijay and Ms. Aishwarya Kane, Advs. for D-9. (M:9910083144)

Ms. Pallavi Singh Rai, Adv; Mr. Shubhaankar Ray, Advs. for D-24.

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Praveen Kumar Jain & Ms. Shalini Jha, Advs. for D-34. (M:9871278525)

Mr. Shatrajit Banerji, Advocate for D-24. (M: 8527862988)

(4)

WITH

+

**CS (COMM) 228/2021 & I.As.6441/2021, 11684/2021, 1412-13/2022, 12160/2022, 12171/2022, 14920/2022, 14923/2022, 17716/2022, 35036/2024, 45040/2024, 45651/2024, 45652/2024**

**BAJAJ FINANCE LIMITED**

..... Plaintiff

Through: Mr. Sourabh Rath, Vibhore Yadav & Gauri Pasricha, Advs. (M. 8750600178)

versus

**REGISTRANT OF WWW.BAJAJ-FINSERVE.ORG  
& ORS.**

..... Defendants

Through: Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra,



Mr. Alexander Mathai Paikaday, & Mr. Krishnan V., Advs. (M: 9810788606).

Mr. Darpan Wadhwa Sr. Adv. with Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal, Advs. for D-6,7,11,12,14,17 & 22.

Mr. Manish Paliwal, and Ms. Himanshi Kaushik, Advocates for D-18. (M:8448257585)

Mr. Aditya Gupta, Ms. Aishwarya, Mr. Sauhard Alung and Ms. Asvari Jain, Advs. for D-19. (M:9910083144)

Mr. Rajshekhar Rao Sr. Adv with Ms. Tine Abraham, Ms. Shivani Rawat, Mr. Mohanakrishna C., Mr. Abhi Udai Singh, Mr. Harshil Wason, Advs. for D-28. (M: 8054452858)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. Ashok Kumar & Ms. Chhavi Arora, Advs. for D-31. (M:9810011826).

Ms. Swati Aggarwal, Ms. Binsy Susan, Mr. Aasish Samasi and Mr. Mohit Singh, Advs. for GoDaddy.

Mr. Nishant Gautam (CGSC), Mr. Vardhaman Kaushik, Ms. Akriti Mehrish

(5)

WITH

+

**CS (COMM) 135/2022 & I.As. 3423/2022, 1221/2023, 42234/2024**  
**DABUR INDIA LIMITED** ..... Plaintiff

Through:

Mr. Anirudh Bakhru, Mr. Ankur Chhibber, Mr. Prabhu Tandon, Ms. Archita Mahlawat, Ms. Kripa Pandit, Mr. Christopher Thomas & Mr. Sazid Rayeen, Advs. (M: 7838499168)



versus  
ASHOK KUMAR AND ORS

..... Defendants

Through:

Mr. Yashvardhan Singh, Advocate for D-1. (M:9667056770)

Mr. Harish Vaidyanathan Shankar, CGSC, with Mr. Srish Kumar Mishra, Mr. Alexander Mathai Paikaday, and Mr. Krishnan V., Adv.

Ms. Geetanjali Viswanathan, Ms. Kruttika Vijay & Ms. Aishwarya Kane, Adv. for D-5 (M-9910083144)

Mr. Dayan Krishnan Senior Advocate with Mr. Alipak Banerjee, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-4. (M:9987115749)

Mr. K.G. Gopalakrishnan and Ms. Nisha Mohandas, Adv. for D-7. (M:8800556341)

Mr. Apoorv Kurup & Ms. Kirti Dadheech, Adv. for R-3. (M: 8929015368)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates.

Mr. Mr. Shubhendu Anand, Mr. Piyush M. Dwivedi, Adv. (M:7827709253)

Mr Kushal Gupta & Mr. Mohd Umar Advocates.

Mr. Prashant Prakash, Adv. (M: 8800009001)

Ms. Lakahmi Kruttika Vijay & Ms. Aishwarya Kane, Adv. for D-5. (M: 9643233842)

Mr. Ateev Kumar Mathur & Mr. Amol Sharma , Advocates

Mr. Sarfaraz Khan & Mr Abdul Wahid, Adv. for UCO Bank (M-9899140169)



(6)

+

WITH

**CS (COMM) 475/2022 & I.As.10851-52/2022, 12173/2022**

**FASHNEAR TECHNOLOGIES PRIVATE LIMITED ..... Plaintiff**

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

**MEESHO ONLINE SHOPPING PVT. LTD. & ANR. .... Defendants**

Through: Mr. Neel Mason, Mr. Vihan Dang, and Ms. Aditi Umapathy, Advs. for D-6. Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advs. for D-10. Mr. Darpan Wadhwa Sr. Adv, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates. for D-7. Mr. Anurag Ahluwalia, CGSC with Mr. Abhigyan Siddhant and Mr. Danish Faraz Khan, Advs for D-19 & 20. (M:9999999045) Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. K.R. Sasiprabhu and Mr. Tushar Bhardwaj, Advs for Reliance Jio.

(7)

+

WITH

**CS (COMM) 490/2022 & I.As.11324/2023, 2872/2024, 11324/2023**

**INFINITI RETAIL LIMITED ..... Plaintiff**

Through: Mr. Raunaq Kamath and Mr. Sauhard Alung, Advocates. (M: 9425341404)

Versus

**M/S CROMA WHOLESALER & ORS. .... Defendants**

Through: Mr. Anuj Srivastava, Adv. (M:9999690774) Mr. Piyush Singhal, Mr. Paras



Khurana & Ms. Himanshi Jain, Advs.  
for D-15. (M:8810488484)  
Mr. Yashu Rustagi, Adv for Indian  
Bank (M. 8882149812)  
Ms. Richa Kapoor, Mr. Kunal Anand,  
Ms. Shisham Pradhan Mr. Deepak  
Singh Advs. for D-19.  
Mr. D.C Tripathi, Adv. for D-18  
Mr. Manish Mohan, CGSC.  
Mr. Alipak Banerjee, Ms. Shweta  
Sahu, Mr. Parva Khare, Mr. Brijesh  
Ujjainwal Advocates for D-4  
Ms. Sonia Munjal, Adv. for D-22.  
Mr. Mrinal Ojha, Mr. Debarshi Dutta,  
Mr. Anand Raja Adv, Ms. Tanta  
Chaudhry. Mr. Shivam Tiwari & Mr.  
Samyak Bilala Advs. for D-27.  
Mr. Manish Mohan, CGSC for UOI. .  
Ms. Yashika Kapoor and Mr. Parshant  
Arora, Advocates for VI.

(8)

WITH

+

**CS(COMM) 193/2019 & I.As.5399/2019, 11497/2019, 18216/2019,  
15451/2021, 6069/2022, 31775/2024**

**COLGATE PALMOLIVE COMPANY & ANR. .... Plaintiffs**

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajwal Kushwah  
Ms. Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Advs.

versus

**NIXI & ANR.**

..... Defendants

Through: Ms. Akshita Jain, Advocate for D-1  
(M-9990526912).  
Mr. Darpan Wadhwa, Sr. Advocate  
with Ms. Swati Agarwal, Ms. Ritika  
Bansal & Mr. Vaarish Sawlani, Advs  
for D-3-4.



Mr. Mrinal Ojha, Mr. Debarshi Dutta,  
Mr. Anand Raja Adv, Ms. Tanta  
Chaudhry. Mr. Shivam Tiwari & Mr.  
Samyak Bilala Advs.

Mr. Anurag Ahluwalia, CGSC with  
Mr. Danish Faraz Khan, Mr. Abhigyan  
Siddhant and Mr. Rahul Sharma,  
Advocates for UOI with Mr. Tanmay  
Nirmal, Manager legal.

Mr. Tentu Satyanarayan, Director  
(Legal), UIDAI & Mr. Tanmaya  
Nirmal, Deputy Manager (Legal &  
Policy), UIDAI (M-9899113033).

Mr. Kushagra Goel, Mr Lovesh Goel,  
Ms. Tanya Singhal, Advs. for D-7.

Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
SI Prince Kumar, PS Hauz Khas.

Mr. Sunil Gautam, SO, UIDAI

(9)

+

WITH

**CS (COMM) 297/2019**

**MOTHER DAIRY FRUIT & VEGETABLE PVT. LTD..... Plaintiff**

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajjwal Kushwah  
Ms. Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Advs.

versus

**KUMAR PRAHLAD & ANR.**

..... Defendants

Through: Mr. Ravi Shankar Mahto, Adv. for  
D-1.

Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

(10)

+

WITH

**CS (COMM) 298/2019 & I.As. 8189/2019, 13215/2019, 13631/2019,  
15695-96/2019, 14210/2021, 16707/2021**

**ULTRATECH CEMENT LIMITED & ANR.**

..... Plaintiff



Through: Mr Kushal Gupta & Mr. Mohd Umar  
Advocates.

versus

WWW.ULTRATECHCEMENTS.COM & ORS. .... Defendants

Through: Mr. Darpan Wadhwa, Sr. Advocate  
with Ms. Binsy Susan, Mr. Shashank  
Mishra, Ms. Ritika Bansal & Ms.  
Swati Agarwal, Advs for D-5 to 7.  
Mr. Ananta Prasad Mishra & Mr.  
Gagan Gupta, Advocates for D-9.  
Mr. Manish Mohan, CGSC for UOI.  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
Mr. Nishant Gautam (CGSC), Mr.  
Vinay Kaushik, Ms. Akriti Mehrish.

(11)

WITH

+

**CS (COMM) 732/2019 & I.As. 3865/2020, 9234/2020**

MONTBLANC SIMPLO GMBH ..... Plaintiff

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajjwal Kushwah  
Ms. Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Advs.

versus

MONTBLANCINDIA.COM & ORS. .... Defendants

Through: Mr. Rajiv Ranjan Dwivedi, Mr. Vishal  
Advocates for D-23 (M.8447704226)  
Mr. Yajur Bhalla, Mr. Deepak Samota  
and Mr. Sumer Ahuja, Advocates for  
D-1, 2, 4 to 10 & 20. (M:9711009378)  
Ms. Asiya Khan, Adv. for D-25 (M:  
9971644936).  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
Mr. Alipak Banerjee, Ms. Shweta  
Sahu, Mr. Parva Khare, Mr. Brijesh  
Ujjainwal Advocates for D-18.



(12) WITH  
+ CS (COMM) 373/2020 & I.A.7995-96/2020, 7999/2020, 9171/2020,  
84/2021, 430/2021, 1371/2021, 19495/2023 & 583/2024  
ITC LIMITED ..... Plaintiff

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajjwal Kushwah  
Ms. Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Advs.

versus

ASHOK KUMAR & ORS. .... Defendants

Through: Ms. Ritu Mishra, Advocate for D-6.  
Mr. Hrithik Goyal and Ms. Lovleen  
Goyal, Mr L R Goyal Advs for D-12.  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
Ms. Asmita Kumar, Mr.Amit Tyagi,  
Mr. Utsarg Sinsinwal, Shivangi Rana,  
Advs. for D-14 (M: 8709271180).  
Ms. Asmita Kumar, Advocate for  
D-31. (M:9899967516)  
Mr Rajiv Kapur, Mr. Akshit Kapur  
and Mr. Aditya Saxena, Advs for SBI  
(M: 9634644652).  
Ms. Radhika Bishwajit Dubey, CGSC,  
Ms. Gurleen Kaur Waraich & Mr.  
Karan Khetani, Advs.

(13) WITH  
+ CS (COMM) 498/2020 & I.A.10520-21/2020  
MICROSOFT CORPORATION & ANR. .... Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajjwal Kushwah  
Ms. Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Advs.

versus



PCPATCHERS TECHNOLOGY PRIVATE LIMITED  
& ORS. .... Defendants

Through: Mr. Sumit Nagpal, Ms. Dolly Luthra  
and Ms. Aashta Sood, Advocates for  
D-1, 2 & 3. (M:9911995000)  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

(14)

+

WITH  
**CS (COMM) 82/2020 & I.A. 2402/2020**  
JOCKEY INTERNATIONAL INC. .... Plaintiff

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajjwal Kushwah  
Ms. Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Adv.

versus

WWW.JOCKEYFRANCHISE.COM & ORS. .... Defendants

Through: Mr. Vivek Jain and Ms. Aastha  
Tiwari, Adv. for D-4.  
(M:9871863446)  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

(15)

+

WITH  
**CS (COMM) 154/2021 & I.A. 4692/2021, 10905/2022**  
GODREJ PROPERTIES LTD .... Plaintiff

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajjwal Kushwah  
Ms. Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Adv.

versus

ASHOK KUMAR & ANR. .... Defendants

Through: Mr. Darpan Wadhwa Sr. Advocate,  
Mr. Alipak Banerjee, Ms. Shweta  
Sahu, Mr. Parva Khare, Ms.  
Aishwarya Jain, Mr. Brijesh Ujjainwal



Advs for D-2.

Mr Neel Mason, Ms Ekta Sharma, Ms  
Pragya Jain, Ms Surabhi Katare, Advs.

(16)

+

WITH

**CS (COMM) 276/2021 & I.A.7329/2021**

**MICROSOFT CORPORATION & ANR.**

..... Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajjwal Kushwah  
Ms. Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Advs.

versus

**TECH HERACLES OPC PRIVATE LIMITED  
& ORS.**

..... Defendants

Through: Mr Rajiv Kumar Malik, Mrs. Megha,  
Mr Deepanshu Nainwal, Advs for D-1  
to 3.

Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
Mr. Anurag Ahluwalia, CGSC with  
Mr. Danish Faraz Khan, Mr. Abhigyan  
Siddhant and Mr. Rahul Sharma,  
Advocates for UOI.

Mr. Nishant Gautam (CGSC), Mr.  
Vinay Kaushik, Ms. Akriti Mehrish

(17)

+

WITH

**CS (COMM) 293/2021 & I.As.7543/2021**

**TATA SONS PRIVATE LIMITED & ANR.**

..... Plaintiffs

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajjwal Kushwah  
Ms. Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Advs.

versus

**M/S ELECTRO INTERNATIONAL & ORS.**

..... Defendants

Through: Mr. M.K. Singh, Advocate for Mr.



Samir Chugh, Advs for Airtel  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
Mr. Shashi Shekhar Dixit, Adv. for  
Airtel (M. 8896447704)  
Ms. Deepika Kathuria, Adv. for D-8.  
Mr. Rishabh Dev Mishra, Advocate  
for Bharti Airtel Limited.

(18)

WITH

+

**CS (COMM) 95/2021 & I.A. 21025/2022, 6516/2023**

**THE HIMALAYA DRUG COMPANY & ORS. .... Plaintiffs**

Through: Mr. Saif Khan Mr. Achuthan  
Sreekumar, Mr. Prajjwal Kushwah  
Ms. Imon Roy Mr. Achyut Tiwari Ms.  
Kanupriya Chawla, Mr. Swastik  
Bisarya Mr. Rohil Bansal Mr. Shivang  
Sharma, Advs.

versus

**ASHOK KUMAR & ORS. .... Defendants**

Through: Mr. Moazzam Khan, Ms. Shweta  
Sahu, Mr. Parva Khare, Ms.  
Aishwarya Jain, Mr. Brijesh  
Ujjainwal. Ms. Anvita Goel, Mr.  
Prince Kumar, Advs for Go Daddy.  
Mr. Moazzam Khan, Mr. Alipak  
Banerjee Ms. Shweta Sahu, Mr. Parva  
Khare, Mr. Brijesh Ujjainwal, Ms.  
Anvita Goel, Mr. Prince Kumar, Mr.  
Amrit Bhatia Advs.  
Mr. Tushar Singh & Ms. Trisha  
Patnaik, Advocates for D-25.  
Mr. Surinder Singh, Adv. for D-29  
(M-9311325398)  
Ms. Kruttika Vijay and Ms.  
Aishwarya Kane, Advs for D-17.  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

(19)

WITH



+ **CS (COMM) 700/2019 & I.As. 17945/2019, 1876/2020**  
**XIAOMI TECHNOLOGY INDIA PRIVATE LIMITED**  
**& ANR.** ..... Plaintiff

Through: Mr. Peeyoosh Kalra, Mr. C.A. Brijesh,  
Mr. Krisna Gambhir, Ms. Simranjot  
Kaur, Advocates (M:9899320646)  
Mr. Ishith Arora, Adv. (M.  
9654451996)

Versus

[WWW.XIAOMI-INDIA.XYZ](http://WWW.XIAOMI-INDIA.XYZ) & ORS. .... Defendants

Through: Ms. Shikha Sarin & Mr. Paras  
Malhotra, Advs. (M: 9910485840)  
Mr. Abhishek Parashar, In person. (M:  
9319317578)  
Mr. Manish Mohan, CGSC.  
Mr. Alipak Banerjee, Ms. Shweta  
Sahu, Mr. Parva Khare, Mr. Brijesh  
Ujjainwal Advocates for D-29.  
Ms. Yashika Kapoor and Mr. Parshant  
Arora, Advs. for VI.

(20)

WITH

+ **CS(COMM) 250/2020 and I.A. 2285/2024**

**STAR INDIA PVT. LTD. & ANR.** ..... Plaintiffs

Through: Mr. Pravin Anand, Mr. Saif Khan &  
Mr. Rohil Bansal, Advs.

versus

**OXIBUZZ.COM & ORS.** ..... Defendants

Through: Ms. Akshita Jain, Adv. for D-1  
Mr. Darpan Wadhwa, Sr. Advocate  
with Ms. Swati Agarwal, Ms. Ritika  
Bansal & Mr. Vaarish Sawlani, Advs  
for D-3-4.  
Mr. Mrinal Ojha, Mr. Debarshi Dutta,  
Mr. Anand Raja Adv, Ms. Tanta  
Chaudhry. Mr. Shivam Tiwari & Mr.  
Samyak Bilala Advs.  
Mr. Anurag Ahluwalia, CGSC with  
Mr. Danish Faraz Khan, Mr. Abhigyan



Siddhant & Mr. Rahul Sharma, Advs.  
for UOI with Mr. Tanmay Nirmal,  
Manager legal.

(21)  
+

WITH  
**CS (COMM) 255/2020**  
INDIAMART INTERMESH LIMITED .... Plaintiff  
Through: Mr. Sidharth Chopra, Mr. Nitin  
Sharma, Mr. Yatin Garg, Mr. Ranjeet  
Singh, Mr. Vivek Ayyagari, Mr.  
Angad Makkar, Mr. M. J. Sudarshan,  
Ms. Ramya Aggarwal and Mr. Sohrab  
Mann, Advocates.  
Ms. Yashika Kapoor and Mr. Parshant  
Arora, Advocates for VI.

versus

**MR. AKASH VERMA & ORS.** ..... Defendants  
Through: Mr Neel Mason, Mr Ankit Rastogi, Mr  
Siddharth Vardhman, Mr Udit Tewari  
Adv. for D-2. (M: 9399304251).  
Mr. Rishi Kapoor & Ms. Yashika  
Kapoor, Advocates for D-3.  
Ms. Meenakshi Dutta, Mr. Anupam  
Kumar Mishra & Mr. Gautam  
Harshwal, Advs. for D-4 & 7.  
Mr Ankit Rastogi and Mr Saransh  
Saini, Advocates.  
Mr. Saransh, Adv. for Ms. Nandita  
Rao, ASC (Crml.), GNCTD.  
Mr. Anupam Kumar Mishra and Ms.  
Keya Rawat, Advocates.  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

(22)  
+

AND  
**CS (COMM) 324/2020 & I.As.6950/2020, 12588/2020, 11510/2021**  
MCDONALDS CORPORATION & ANR. .... Plaintiffs  
Through: Ms. Rima Majumdar, Ms. Shilpi Sinha  
and Mr. Aaditya Vats, Advocates.

versus



NATIONAL INTERNET EXCHANGE OF INDIA  
& ORS.

..... Defendants

Through: Mr. Shubhendu Anand, Mr. Akshat Kaushik, Mr. Piyush M. Dwivedi Advocate for D-1.  
Mr. Vivek Jain & Mr. Aastha Tiwari, Ms. Tulasi Mukhi, Advocates for D-18 & 28 (M9811426480).  
Mr. Kartik Bhalla, Adv. for ICICI Bank (M. 9818707178)  
Mr. Jaydip Pati, Advocate for D-24.  
Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal for D-5, 2, 6 7, & 8.  
Mr. Ravi Prakash, CGSC with Mr. Sahonwlah Farmani Ali, Advocate for D-35&36 (M-9469448888)  
Mr. Santosh Kumar Rout, Ms Dharna Veragi, Mr. Pawan Kumar & Mr. Abhishek Chakraborty, Advs for D-13 to 17, 22, 26, 27, 31)  
Mr Rajiv Kapur & Mr Akshit Kapur, Mr Tushar Bagga, Advocates.  
Mr Yashu Rustagi, Adv. for BOB.  
Mr. Moazzam Khan, Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Ms. Anvita Goel Mr. Prince Kumar Mr. Amrit Bhatia Advs. for D-5.  
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates  
Mr. Tushar Singh & Ms. Trisha Patnaik, Advocates for D-25.  
Mr. Rajat Katyal & Mr. Harsh Sinha, Adv. for Yes Bank.  
Mr. Rishabh Dev Mishra, Adv. for Bharti Airtel Limited.  
Mr. Ateev Kumar Mathur & Mr. Amol



Sharma, Advocates  
Sh. V. K Gupta, Sh. Sunil Shukla &  
Ms. Kaushiki Kashyap Advs for D-57  
(M: 95822 06578).  
Mr. Harsh Sinha, Adv. for Yes Bank.

(23)

WITH

+

**CS (COMM) 424/2020 & I.A. 20247 /2022, O.A.85/2024**  
SHOPPERS STOP LIMITED ..... Plaintiff

Through: Mr. Sagar Chandra, Ms. Shubhie  
Wahi, Ms. Ankita Seth & Ms. Sanya  
Kapoor, Advs. (M:9810907412)

versus

M/S SHOPPERSTOP & ORS. .... Defendants

Through: Mr. P.S. Sudheer & Ms. Anne  
Mathew, Advs. for D-5.  
Mr. Moazzam Khan, Mr. Alipak  
Banerjee, Ms. Shweta Sahu, Mr. Parva  
Khare & Mr. Brijesh Ujjainwal Adv.  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

(24)

WITH

+

**CS(COMM) 471/2020, I.As.9795/2020, 2961/2021, 2885/2022,  
5509/2022, 15107/2022, 2939/2023, 10797/2023, 10798/2023,  
22191/2023, 3236/2024, 41778/2024, 41779/2024, 41801/2024,  
41802/2024**

PB FINTECH LIMITED ..... Plaintiff

Through: Mr. Kapil Wadhwa and Ms. Vasanthi  
Hariharan, Advocates.

versus

POLICY BAZAR FINANCE & ORS. .... Defendants

Through: Mr. Darpan Wadhwa Sr. Adv. Mr.  
Alipak Banerjee, Ms. Shweta Sahu,  
Mr. Parva Khare, Ms. Aishwarya Jain,  
Mr. Brijesh Ujjainwal Advs for D-9.  
Mr. Shubhendu Anand, Mr. Akshat  
Kaushik, Mr. Piyush M. Dwivedi,  
Advs. for D-16 (M: 7827709253).  
Mr. Rohit Rattu, Adv. D-27



Ms. Kruttika Vijay and Ms. Aishwarya Kane, Advocates for D-42  
Mr Rajesh Kumar Gautam Adv, Mr Anant Gautam Adv, Mr R P Daida Adv, Mr Dinesh Sharma Adv, Ms Anani Achumi, Ms Shivani Sagar, Advs. for R-51 (M. 8860853124)  
Sh. V. K Gupta, Sh. Sunil Shukla & Ms. Kaushiki Kashyap Advs. for D-57

(25)  
+

WITH

**CS (COMM) 399/2021 & I.A. 10855/2021**

**HINDUSTAN UNILEVER LIMITED**

..... Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal & Mr. Sohrab Mann, Advocates.

versus

**NITIN KUMAR SINGH & ORS.**

..... Defendants

Through: Mr. Ankur Prakash, Ms. Simran Gill, Mr. Yudhishtir Bhardwaj, Mr. Dhananjay, Mr. Amod Bidhuri & Mr. Saquib Siddiqui, Advocates for D-1  
Mr. Akshit Chaudhary, Adv. for D-5.  
Mr. Ramnish Khanna, Adv. for D-7.  
Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates  
Mr. Bhagwan Swarup Shukla, CGSC with Ms. Priya Dwivedi, Advocate for UOI/D-18 & 19.  
Mr. K.K. Singh, Advocate for D-27.  
Mr. K.R. Sasiprabhu and Mr. Tushar Bhardwaj, Advs for Reliance Jio.  
Ms. Radhika Bishwajit Dubey, CGSC, Ms. Gurleen Kaur Waraich & Mr. Karan Khetani, Advs.

(26)

WITH



+ **CS (COMM) 524/2021 & I.A. 13715/2021, 4506/2022**  
**KAMDHENU LIMITED** ..... Plaintiff  
Through: Mr. Nikhil Sonker, Adv.  
(M:7726021194)  
Mr. Sudarshan Kumar Bansal & Mr.  
Arpit Dudeja, Advs. (M. 9810132015)

versus

**RAGHUNATH VIRDHARAM BISHNOI AND ORS. .... Defendants**  
Through: Mr. Rishabh Gupta and Mr. Abhishek  
Kumar Singh, Advocates.  
Mr. Harish Vaidyanathan Shankar,  
CGSC, with Mr. Srish Kumar Mishra,  
Mr. Alexander Mathai Paikaday, and  
Mr. Krishnan V., Advs.  
Mr. Lakshy Aggarwal, Adv. for D-3.  
Mr. Neel Mason, Mr. Vihan Dang, and  
Ms. Aditi Umapathy, Advocates  
Mr. Rishi Kapoor and Mr. Satish Rai,  
Advocates for D-3. (M:8368148214)  
Mr. Alipak Banerjee, Ms. Shweta  
Sahu, Mr. Parva Khare, Mr. Brijesh  
Ujjainwal Advocates for D-8.  
Mr. K.G. Gopalakrishnan & Ms.  
Nisha Mohandas, Advs for D-7.  
Mr. Vihan Dang, Ms. Aditi Umapathy  
and Mr. Parva Khare, Advocates for  
D-10 (M-99101983636)  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
Mr. Sudarshan Kumar Bansal and Mr.  
Nikhil Sonker, Advocates.  
Mr. K.R. Sasiprabhu and Mr. Tushar  
Bhardwaj, Advs. for Reliance Jio.  
Ms. Yashika Kapoor and Mr. Parshant  
Arora, Advocates for VI.

(27) **WITH**  
+ **CS(COMM) 12/2022, I.As.263/2022 & 20922/2022**  
**NEW BALANCE ATHLETICS INC** ..... Plaintiff



Through: Mr. Dushyant Mahant, Mr. Urfee Roomi and Mr. Ayush Dixit, Advocates (M: 7011629381).

versus

NBSTORESININDIA.IN & ORS. .... Defendant

Through: Mr. Sandeep Kumar Mahapatra, Adv, CGSC; Mr. Tribhuvan, Adv for D-15 Mr. Apoorv Kurup, CGSC; Ms. Nidhi Mittal; Ms. Muskaan Gupta, Advs. for D-16 (M. 8826584325) Mr Naveen Kumar Jain, Adv. D-17 Mr Shivam Narang, Adv. for D-26 Mr. Akshay Goel, Ms. Vishali Nahar, Mr. Paras Arora, Advs. for D-13.

(28)

WITH

+

**CS (COMM) 26/2022 & I.As.612-13/2022, 954/2022**

HT MEDIA LTD

..... Plaintiff

Through: Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates. (M:8017571175)

versus

POOJA SHARMA & ORS.

..... Defendants

Through: Mr Firoz Iqbal Khan, Mohd Shad Advocate, Advs. for D-4 Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advs. for D-19. Mr Anand Kumar Shukla, Adv. Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advs for D-20. Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates Mr. Neel Mason, Mr. Vihan Dang,



and Ms. Aditi Umapathy, Advocates  
Mr. M.K. Singh, Advocate for Mr.  
Samir Chugh, Advocate for Airtel.  
Mr Suaib Ahmed Khan and MD Shad,  
Advs. with Defendant Shammi Alam  
Khan.

(29)

WITH

+ **CS (COMM) 35/2022 & I.As.819/2022, 3168/2022, 4738/2022,  
8767/2022**

**KAJARIA CERAMICS LIMITED** ..... Plaintiff

Through: Ms. Rima Majumdar, Mr. Aditya Vats  
and Ms. Shilpi Sinha, Advs.

versus

**GODADDY.COM LLC & ORS.** ..... Defendant

Through: Mr. Alipak Banerjee, Ms. Shweta  
Sahu, Mr. Parva Khare, Mr. Brijesh  
Ujjainwal Advs. for D-1.

Mr. Sandhya Chawla, Adv. for D-2.

Mr. Rishabh Dev Mishra, Adv. for  
Bharti Airtel.

Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates

Mr. Lakshy Aggarwal, Adv. for d-4

Ms. Kirti Bhardwaj, Adv. for D-5(b).

Mr. M.K. Singh, Advocate for Mr.  
Samir, Advocate (M-9810455716)

Mr. Santosh Kr. Rout, Ms. Dharna  
Veragi, Mr. Pawan Kumar & Mr.

Abhishek Chakraborty, Advs. for D-6.

Ms. Yashika Kapoor and Mr. Parshant  
Arora, Advocates for VI.

(30)

WITH

+ **CS (COMM) 233/2022 & I.As. 5780-81/2022**

**BAJAJ FINACE LTD & ANR.** ..... Plaintiffs

Through: Mr. Sidharth Chopra, Mr. Nitin  
Sharma, Mr. Yatin Garg, Mr. Ranjeet  
Singh, Mr. Vivek Ayyagari, Mr.  
Angad Makkar, Mr. M. J. Sudarshan,



Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

NIKO DAS & ANR.

..... Defendants

Through:

Mr. Vihan Dang, Ms. Aditi Umapathy and Mr. Parva Khare, Advs. for D-3.

Mr Prashant Prakash, Mr. Varun Pathak, Ms. Ameer Rana, and Mr. Vishesh Sharma, Advs. for D-4.

Mr. Lakshy Aggarwal, Adv. for D-7.

Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited.

Mr. Neel Mason, Mr. V. Dang & Ms. Aditi, Advs. for D-3. (M:9971586598)

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates

Mr. M.K. Singh, Advocate for Mr. Samir Chugh, Advocate for Airtel.

Ms. Yashika Kapoor and Mr. Parshant Arora, Advocates for VI.

(31)

WITH

+

**CS (COMM) 275/2022 & I.As. 6535-36/2022**

HINDUSTAN UNILEVER LTD & ANR.

..... Plaintiffs

Through:

Mr. Sidharth Chopra, Mr. Nitin Sharma, Mr. Yatin Garg, Mr. Ranjeet Singh, Mr. Vivek Ayyagari, Mr. Angad Makkar, Mr. M. J. Sudarshan, Ms. Ramya Aggarwal and Mr. Sohrab Mann, Advocates.

versus

UNILEVERR1.IN & ORS.

..... Defendants

Through:

Mr. Rishabh Dev Mishra, Advocate for Bharti Airtel Limited.

Mr. Rahul Chauhan, Ms. Aishwarya Mishra Advocates for D-21.

Ms. Asiya Khan, Advocate for D-25

Mr. Akshay Goel, Mr. Shivam Narang & Mr. Lalit Kashyap, Advocates



Mr. M.K. Singh, Advocate for Mr.  
Samir Chugh, Advocate for Airtel.  
Mr Chandrashekhkar Chakalabbi, Ms  
Aishwarya Hiremath & Varnik  
Kundaliya, Advs. for D-20

(32)

WITH

+

**CS (COMM) 364/2022 & I.As. 8518-20/2022, 12855/2022**  
**AMAZON SELLER SERVICES PRIVATE LIMITED**  
**& ANR.**

..... Plaintiffs

Through: Mr. Sidharth Chopra, Mr. Nitin  
Sharma, Mr. Yatin Garg, Mr. Ranjeet  
Singh, Mr. Vivek Ayyagari, Mr.  
Angad Makkar, Mr. M. J. Sudarshan,  
Ms. Ramya Aggarwal and Mr. Sohrab  
Mann, Advocates.

Mr. Mrinal Ojha, Mr. Debarshi Dutta,  
Mr. Anand Raja Adv, Ms. Tanta  
Chaudhry. Mr. Shivam Tiwari & Mr.  
Samyak Bilala Advs. for D-8.

versus

**AMAZONBUYS.IN & ORS.**

..... Defendants

Through:

Mr. Vineet Dhanda CGSC for UOI.  
Mr. Raghav Awasthi, Adv. for D-5.  
Mr. Navneet Mishra, Adv. for Ms.  
Ritu Mishra Adv. for D-6 (M:  
9318374047).

Mr. Prashant Prakash, Adv. for D-7.  
Ms Yukti Gupta, Adv. for HDFC Bank  
Ms. Mrinal Ojha, Mr. Debarshi Dutta  
& Mr. Aayush Kevlani, Advocates for  
D-8 (M-9167094381)

Mr. Shashi Shekhar Dixit, Adv. for  
D-10.

Mr. Vineet Dhanda, CGSC with Mr.  
Abhishek Singh, Adv. for UOI/D-18  
& 19.

Mr. Harshal Arora, Adv. for D-5.

Mr. Varun Pathak, Ms. Ameer Rana, &



Mr. Vishesh Sharma, Advs. for D-4.  
Mr. Akshay Goel, Mr. Shivam Narang  
& Mr. Lalit Kashyap, Advocates  
Mr. M.K. Singh, Advocate for Mr.  
Samir Chugh, Advocate for Airtel.  
Mr . Sharique Hussain, Adv. for  
HDFC  
Ms Ritu Mishra, Advocate for D-6  
Canara Bank (M- 9873796792)

(33)

WITH

+

**CS (COMM) 303/2022, I.As.7302/2022, 7307/2022, 17365/2022,  
19451/2022, 21036/2022, 169/2023, 1932/2023, 1933/2023,  
3319/2023, 7338/2023, 8120/2023, 11597/2023, 13276/2023,  
17896/2023, 24159/2023, 720/2024, 3785/2024, 42225/2024w3  
BURGER KING CORPORATION ..... Plaintiff**

Through:

Mr. Mukul Kochhar, Advocate.  
Ms. Meenakshi Ogra, Mr. Tarun  
Khurana, Mr. Rishi Vohra & Ms  
Chhavi Panday, Advs.  
Mr. Harish Vaidyanathan Shankar,  
CGSC, with Mr. Srish Kumar Mishra,  
Mr. Alexander Mathai Paikaday &  
Mr. Krishnan V., Advs.  
Mr. Raunaq Kamath and Mr. Sauhard  
Alung, Advocates. (M: 9425341404)  
Mr Rajesh Kumar Gautam, Mr Anant  
Gautam, Mr R P Daida, Mr Dinesh  
Sharma, Ms Anani Achumi, Ms  
Shivani Sagar, Advs. for R-11  
Mr. Yashu Rustagi, Adv for Indian  
Bank (M. 8882149812)  
Mr. Kumar Vishwjeet, Adv. for D-15  
Mr. Sandeep Kumar Mahapatra,  
CGSC, Mr. Tribhuvan, Advs. for D-15  
Mr D.C. Tripathi, Advocate for D-19.  
Mr. Ramesh Kumar Mahaliyan, Adv.  
for D-20 (M. 8275092500)  
Mr Amit Mahaliyan, Advocate



Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advs. for D-16

Versus  
SWAPNIL PATIL & ORS.

..... Defendants

Through:

Mr. Harish Vaidyanathan Shankar, CGSC with Mr. Srish Kumar Mishra, Mr. Sagar Mehlawat Alexander Mathai Paikaday, Advocates.

Mr. Shashi Shekhar Dixit, Advocate  
Mr Amit Mahaliyan, Adv. for Bank of Maharashtra. (M:9899491980)

Ms. Yashika Kapoor and Mr. Prashant Arora, Advocates for D-14.

Mr. Alipak Banerjee, Mr. Parva Khare, Mr. Brijesh Ujjainwal Advocates for D-16 (M:9987115749).

Ms. Shivani Shah, Mr. Amandeep Singh, Ms. Amrita Rana, Mr. Vinay Ranjan, Mr. Manu Pratap Singh, Advs for D-20 (M: 9005669985).

Ms. Radhika Bishwajit Dubey, CGSC, Ms. Gurleen Kaur Waraich & Mr. Karan Khetani, Advs.

(34)

WITH

+

**CS (COMM) 389/2022 & I.As. 9069/2022, 12578/2022**

THE CAPITAL GROUP COMPANIES, INC

..... Plaintiffs

Through:

Mr. Anirudh Bakhru, Ms. Neeharika Chauhan, Mr. Naqeeb Nawab, Ms. Sejal Tayal, Ms. Pragya Choudhary, Advs.

versus

ASHOK KUMAR & ORS.

..... Defendants

Through:

Ms. Nidhi Raman, CGSC with Mr. Sachin Dubey, Mr. Debarchan De, Adv for D-4 & 5.

Mr. Alipak Banerjee, Ms. Shweta Sahu, Mr. Parva Khare, Mr. Brijesh



Ujjainwal for D-12 (M: 9987115749)  
Mr. Prashant Prakash, Advo. for D-19.  
Mr. Nishant Gautam (CGSC), Mr.  
Vinay Kaushik, Ms. Akriti Mehrish,  
Advs.

(35)

WITH

+

**CS (COMM) 113/2023 & I.As. 4200/2023, 21659/2023**

**INDIAN FARMERS FERTILISER COOPERATIVE ..... Plaintiff**

Through: Mr. Abhishek Singh, Mr. J. Amal  
Anand, Mr. Elvin Joshy, Mr. Vikram  
Singh Dalal, Mr. Shashwat Tyagi, Ms.  
Alisha Sharma, Advocates.

Versus

**REGISTRANT OF IFFCOFRANCHISE.COM & ORS .. Defendants**

Through: Mr. Rajshekhar Rao Sr. Adv with Ms.  
Tine Abraham, Ms. Shivani Rawat,  
Mr. Mohanakrishna C., Mr. Abhi Udai  
Singh, Mr. Harshil Wason, Advocates  
for D-33. (M: 8054452858)  
Mr Varun Pathak, Mr Shyamal Anand,  
Mr. Thejesh Rajendran, Mr Tejpal  
Singh Rathore, Adv. for D-34  
Mr Nitinjya Chaudhry, Sr Panel  
Counsel with Mr Rahul Mourya, Adv.  
for D-35 & 36 (M: 9810103680).  
Mr. Susmit Pushkar, Mr. Anchit  
Oswal, Mr. Gaurav Sharma, Ms.  
Naina Agarwal, Advs. for D-38.  
Mr. Ramesh Babu with Ms. Manisha  
Singh, Ms. Tanya Chowdhary and Ms.  
Jagriti Bharti, for Advs. D-39  
Mr. Nitinjya Chaudhry, Senior Panel  
Counsel with Mr. Rahul Mourya  
Advs. for D-35  
Mr. Mrinal Ojha, Mr. Debarshi Dutta,  
Ms. Tanya Chaudhry, Mr. Rishabh  
Agarwal, Advs. for Godaddy.

(36)

AND



+ **CS (COMM) 610/2023 & I.A. 16723/2023, 647/2024**  
**CRESSET CAPITAL MANAGEMENT LLC & ANR. .... Plaintiffs**  
Through: Mr. Sourabh Rath & Mr. Vibhore  
Yadav, Advs. (M: 9811153629)

versus

**REGISTRANT OF WWW.CRESSETCAPITAL.IN ,**  
**WWW.CRESSETINDIALIVE.LIVE & ORS. .... Defendants**  
Through: Mr. Mrinal Ojha, Mr. Debarshi Dutta,  
Mr. Anand Raja Adv, Ms. Tanta  
Chaudhry. Mr. Shivam Tiwari & Mr.  
Samyak Bilala Advs. for D-6.  
Mr. Harish Vaidyanathan Shankar,  
CGSC, with Mr. Srish Kumar Mishra,  
Mr. Alexander Mathai Paikaday, and  
Mr. Krishnan V., Advocates  
Mr. Harish Vaidyanathan Shankar,  
CGSC with Mr. Srish Kumar Mishra,  
Mr. Sagar Mehawat Alexander  
Mathai Paikaday, Advocates.

**CORAM:**  
**JUSTICE PRATHIBA M. SINGH**

**ORDER**  
% **11.12.2024**

1. This hearing has been done through hybrid mode.
2. These are part heard matters.
3. Owing to the paucity of time during week days, ld. Counsels have consented for the matter to be taken up on a Saturday.
4. List on 21st December, 2024. Counsels, who are available, to conclude their submissions on the said date.

**PRATHIBA M. SINGH, J.**

**DECEMBER 11, 2024**

*dj*